LOK SABHA UNSTARRED QUESTION NO. 1439 TO BE ANSWERED ON 29.07.2025

SUBSIDIZED JUTE IMPORTS

1439. MR PATHAN YUSUF:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) whether the Government has assessed the impact of cheap and subsidized jute imports from Bangladesh on the Indian jute industry;
- (b) whether the jute Minimum Support Price (MSP) in recent years been linked to the rising volume of subsidized jute imports from Bangladesh; and
- (c) the measures that are being taken by the Government to stabilize jute prices and safeguard farmers' interest?

उत्तर ANSWER वस्त्र मंत्री (**श्री गिरिराज सिंह**) MINISTER OF TEXTILES (SHRI GIRIRAJ SINGH)

- (a): The Government through Ministry of Commerce undertakes sunset review investigation of jute goods imported from Bangladesh and issues Anti-Dumping Duty (ADD) on jute goods in order to make the level playing field. Presently, vide notification dated 30.12.2022, the Government has announced ADD on jute goods for a period of five years. Also, the Government vide notification dated 27.06.2025 has imposed port restriction on import of certain goods including Jute from Bangladesh to India.
- **(b):** There is no such mechanism employed in Jute MSP.
- (c): To stabilize raw jute prices and safeguard farmers' interest, the Government implements minimum support price for raw jute. Further, under the provision of Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987, the Government has mandated for 100% food grains and 20% sugar to be compulsorily packed in Jute Bags. Additionally, the prices of raw jute behaviour and necessary regulatory action in terms of Jute and Jute Textiles control order 2016 is also taken by the Government time to time to stabilize the raw jute prices in the market.
